

Banks

1640. { Shri Nagi Reddy:
Shri D. V. Rao:
Shri Raman:

Will the Minister of Finance be pleased to state:

(a) the total amount of import and export trade handled by the Indian banks in 1958; and

(b) how does it compare with that of the years 1956 and 1957?

The Minister of Finance (Shri Morarji Desai): (a) and (b). The value of imports (estimated on the basis of a sample analysis) and of exports financed by Indian banks during the years 1957 and 1958 is given in the table below.

	(Rs. in crores)	
	1957	1958
IMPORTS . . .	325.6	220.6
EXPORTS . . .	204.5	201.4

Figures for the year 1956 are not readily available.

Basic School Teachers

1641. Shri Kumbhar: Will the Minister of Education be pleased to state the number of teachers in basic schools with service of ten years or more and not confirmed under the Union Territory Administrations?

The Minister of Education (Dr. K. L. Shrimall): The information is being collected and will be laid on the Table of the Lok Sabha in due course.

Headmasters of High Schools in Punjab

1642. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) whether any financial assistance is given or proposed to be given to the Punjab Government for increase in pay scales of headmasters of higher grade high schools in Punjab; and

(b) if so, the amount of such assistance given during 1958-59?

The Minister of Education (Dr. K. L. Shrimall): (a) No, Sir.

(b) Does not arise.

Ex-Servicemen in Kangra and Hoshiarpur Districts

1643. Shri Daljit Singh: Will the Minister of Defence be pleased to state:

(a) the number of ex-servicemen in Kangra and Hoshiarpur districts of Punjab to whom land has been allotted for cultivation so far; and

(b) the nature of other assistance given to them so far?

The Minister of Defence (Shri Krishna Menon): (a) Kangra .. 9
Hoshiarpur .. 152

(b) The other assistance given to the settlers, which varies depending on the climatic conditions, nature of the soil, extent of land and the type of settlers, is in the form of provision of tractors, bullocks, implements, wells/tube-wells, houses and common buildings such as Panchayat ghars, seed stores, dispensaries and schools.

Scholarships in Himachal Pradesh

1644. Shri S. N. Ramaul: Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that scholarships of various types for higher and technical education awarded to students are not paid in time in Himachal Pradesh;

(b) if so, what are the reasons therefor; and

(c) the procedure adopted to facilitate speedy payments to needy students?

The Minister of Home Affairs (Shri G. B. Pant): (a) (b) and (c). In some cases, the scholarships could not be paid in time. This was due to the

fact that the procedure adopted in these cases was rather elaborate. The question of simplifying the procedure is under consideration.

Joint I.A.S. and I.P.S. Cadre for Delhi and Himachal Pradesh

1645. **Shri S. N. Ramani:** Will the Minister of Home Affairs be pleased to state:

(a) when the posts in the Joint I.A.S. cadre for Delhi and Himachal Pradesh will be initially filled; and

(b) when the Joint cadre of I.P.S. will be created?

The Minister of Home Affairs (**Shri G. B. Pant**): (a) Four officers have already been appointed. The remaining posts will be filled up in due course.

(b) The question is under consideration.

सिविल सप्लाइ और बिक्री कर विभाग

१६४६. **श्री नवल शंकर:** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली प्रशासन का अर्सेनिक संभरण (सिविल सप्लाइ) तथा बिक्री कर विभाग अब भी अस्थायी विभाग समझे जा रहे हैं; और

(ख) यदि हाँ, तो इसके के क्या कारण हैं?

गृह-कार्य मंत्री (श्री गो० ब० परत):

(क) जी हाँ।

(ख) इन दोनों विभागों को स्थापित करते समय इनका काम स्थायी नहीं समझा गया था और इसी लिये इन्हें अस्थायी रखा गया। हाल ही में सरकार को इन विभागों को स्थायी घोषित करने के बारे में सुझाव मिला है और इस मामले पर गौर किया जा रहा है।

Bhilai Steel Plant

1647. **Shri Daljit Singh:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the second blast furnace in the Bhilai Steel Plant will be commissioned in scheduled time; and

(b) if not, the reasons therefor?

The Minister of Steel, Mines and Fuel (**Sardar Swaran Singh**): (a) The second blast furnace at Bhilai is expected to go into production sometime towards the end of December, 1959.

(b) Does not arise.

Income-tax Collections in Punjab

1648. { **Shri Daljit Singh:**
Shri D. C. Sharma:

Will the Minister of Finance be pleased to state:

(a) the figures of assessments and collections of income tax circles for the year 1958-59 in Punjab;

(b) the reasons if any in increase or decrease in the collection in different circles of Punjab; and

(c) the total number of assessees circle-wise for the same period?

The Minister of Finance (**Shri Morarji Desai**): (a) to (c). The required information is being collected and will be laid on the Table of the House as early as possible.

N.C.C. in Himachal Pradesh

1649. **Shri Daljit Singh:** Will the Minister of Defence be pleased to state:

(a) the strength of the National Cadet Corps in Himachal Pradesh at present; and

(b) the number of divisions functioning there?

The Minister of Defence (**Shri Krishna Menon**): (a) and (b). All three Divisions of the National Cadet Corps viz. Senior Division, the Junior